

Annexure 3

Name of the Corporate debtor: M/s.Bheema Cements Limited; Date of commencement of CIRP: 09.07.2018; List of Creditors as on :29.10.2019

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S No	Name of Creditors	Identificati on No	Details of claims received		Details of claim admitted						Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verificatio n	Remarks if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claims	Amount covered by Security Interest	Amount covered by guarantee	Whether related party	% of voting share in COC					Amount of contingen t claim
1	JMF Asset Reconstruction	F-1		4,28,91,23,291.94	4,28,91,23,291.94	Secured Financial Creditors			No	86.473		Nil	0	0	
2	Corporation Bank (Union Bank of India)	F-2		63,20,17,814.00	63,20,17,814.00	Secured Financial Creditors	Cash Credit Secured by First Pari passu Charge on Current Assets and 2nd Charge on the Pari Passu Charge on Fixed Assets of the Company and is guranteed by the promoters in their Individual capacity and also pledge of 12701781 shares belonging to the promoters as an additional security.		No			Nil	0	0	
	Total			4,92,11,41,105.94	4,92,11,41,105.94					12.742					
										99.215					